GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.245
TO BE ANSWERED ON 12.12.2018

E-MIGRATE REGISTRATION

245.   SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a)   whether the Government has made e-Migrate registration mandatory for Indian expatriates in ECR countries from January, 2019;

(b)   if so, the details thereof;

(c)   the total number of expatriates registered so far, country-wise;

(d)   whether the Indian missions concerned in those countries have taken steps to help the expatriates and address their concerns; and

(e)   if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (Dr) V. K. SINGH (RETD)]

(a)   The system in vogue is continuing. Only ECR passport holders are required to register in the e-Migrate while going to ECR countries for employment for taking emigration clearance.

(b) & (c)   The details of number of persons registered in the e-Migrate system during the current year may be seen at Annexure.

(d) & (e)   Whenever our Missions receive complaints from the workers, their cases are immediately addressed. In case the Overseas Employer and the Recruiting Agent are registered in the e-Migrate system, both are contacted to do the needful. In extreme cases, even if the problems are not solved on account of laxity on the part of Recruiting Agent, the agent's license is suspended or revoked according to the laid down rules. In case of Overseas Employer, there is provision of blacklisting.
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ANNEXURE

State-wise number of ECR passport holder Indian emigrants registered in e-Migrate system during the current year 2018.

State-wise EC count from 1st Jan 2018 to 30th Nov 2018	
STATE	**EC COUNT**
MIZORAM	1
DADRA & NAGAR HAVELI	3
MEGHALAYA	5
NAGALAND	5
MANIPUR	10

ANDAMAN & NICOBAR	12
SIKKIM	13
DAMAN & DIU	24
CHANDIGARH	95
CHHATTISGARH	102
PONDICHERRY	274
HIMACHAL PRADESH	351
GOA	578
MADHYA PRADESH	889
DELHI	1014
TRIPURA	1084
HARYANA	1279
ASSAM	1508
UTTARAKHAND	1903
JAMMU & KASHMIR	2448
GUJARAT	2903
JHARKHAND	3418
KARNATAKA	3881
MAHARASHTRA	6535
ORISSA	9183
TELANGANA	11914
KERALA	12957
ANDHRA PRADESH	13925
PUNJAB	18311
WEST BENGAL	26508
RAJASTHAN	28331
TAMIL NADU	28972
BIHAR	55050
UTTAR PRADESH	78793
TOTAL	**312279**

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